

**GOVERNMENT OF INDIA  
INFORMATION AND BROADCASTING  
LOK SABHA**

UNSTARRED QUESTION NO:2080  
ANSWERED ON:22.07.2004  
IRREGULARITIES AT DOORDARSHAN CENTRE KOLKATA  
Acharia Shri Basudeb

**Will the Minister of INFORMATION AND BROADCASTING be pleased to state:**

to the reply given to Unstarred Question No. 415 dated December 4, 2003 regarding Approval of Programmes and state:

- (a) whether the Government has received report of the High Powered Committee constituted under Chairmanship of Shri M.L. Mehta to enquire into the alleged irregularities at Doordarshan Kendra, Kolkata;
- (b) if so, whether the Government is examining/examined the report; and
- (c) if so, the details thereof and the action taken or proposed to be taken in this regard?

**Answer**

THE MINISTER OF INFORMATION & BROADCASTING AND CULTURE (SHRI S. JAIPAL REDDY)

- (a) Prasar Bharati has received the report of High Powered Committee constituted under the Chairmanship of Shri M.L. Mehta.
- (b) Prasar Bharati, a statutory autonomous body, has full autonomy in programme matters and Government has no role to play in this regard. Prasar Bharati has informed that they have examined the report.
- (c) The details of action taken are being collected from Prasar Bharati and will be laid on the Table of the House.